

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).7000/2004

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

CARPENTER WORKERS UNION & ORS.

Respondent(s)

Date: 09/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P. Parmeswaran,Adv.

For Respondent(s)

Mr. Abhijit Sengupta,Adv.

Mr. P.V. Yogeswaran ,Adv

UPON hearing counsel the Court made the following
ORDER

Deleted.

(M.P. Bhadran)
Registrar

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